NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Appeal No. 22/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018

NAME OF THE PARTIES:

Usha Goyal & Ors.

V/s.

M/s. Lupin Limited & Ors.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

<u>ORDER</u>

Company Appeal No. 22/58, 59/NCLT/MB/MAH/2016

The Company Appeal is dismissed, vide separate order.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)